NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/35/2016

NAME OF THE PETITIONER(S)

: P. Krishna Moorthy & 5 Others

NAME OF THE RESPONDENT(S)

: Thirumangalam Janopakara Permanent Fund Ltd & 7

Ors

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

Mr. Raman withy K. RAMASAMY

Course for Petitioners

Ramamurthy S.

2. S. manoskumar

For B

counsel for Respondents

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ORDER

Shri Ramamurthy, representing senior counsel for petitioner present. Shri S Manoj Kumar, representing counsel for respondents present. Counsel for petitioner prayed time for submitting final arguments. Time extended at request. Put up on <u>09.02.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)